

etc. will be taken up in the second phase. The entire project is scheduled to be completed by March, 1987.

Introduction of labour participation in the new textile mills taken over by Government

855. SHRI ASHFAQ HUSSAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether he stood by his assurance in this House that henceforth any new textile mill taken over by Government, will be managed by the workers themselves ;

(b) if so, whether the recently taken over sick textile mills of Bombay will be managed by the Workers' Cooperatives ; and

(c) in view of the success of the introduction of labour participation in the two mills, whether Government will extend this scheme to other mills of the National Textile Corporation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) No such assurance was given in the House.

(b) No such proposal is under consideration of Government.

(c) It has been proposed to extend the scheme of workers' participation in management to some more mills of the National Textile Corporation.

Steps to meet the Credit needs of Rural Areas

856. SHRI ASHFAQ HUSSAIN :
SHRI N.E. HORO :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken note of the views expressed by the Governor of the Reserve Bank of India while inaugurating the Bank Economists Conference

organised by the Central Bank of India at Bombay ;

(b) what special measures Government propose to take to eliminate money lenders in rural areas because nationalised banks have not been able to eliminate them despite substantial expansion of banking services since nationalisation ;

(c) whether it is a fact that though over 40,000 branches of various banks were opened after 1969, less than 40 per cent of the rural credit is met by banking sector ; and

(d) if so, what steps Government propose to take to meet the credit needs of rural India ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Information is being collected and will be laid on the Table of the House.

Issue of Licences for Import of Beef and Mutton Tallow

857. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) Since when the licences for importing of beef tallow and mutton tallow were issued ;

(b) the names of the companies to whom licences were issued ;

(c) the purpose for which the licences were issued ;

(d) the quantity of beef tallow and mutton tallow imported by these concerns against the licences every year since the licences were issued ;

(e) whether it is a fact that they have misused the licences and used tallow in manufacturing vanaspati and other edible oils ;